

(DDU-GKY) is a placement linked skill development scheme for rural poor youth under National Rural Livelihood Mission (NRLM) which increases the employability of rural poor youth, but does not create employment *per se*.

(b) Total number of youth who got placement after training in the year FY 2014-15 till June 2016 in current year under DDU-GKY is given below:—

Sl. No.	State	Total candidates Placed
1.	Andhra Pradesh	4667
2.	Assam	460
3.	Bihar	5161
4.	Chhattisgarh	5272
5.	Gujarat	6283
6.	Haryana	10587
7.	Jammu and Kashmir	31243
8.	Jharkhand	7716
9.	Karnataka	7059
10.	Kerala	3204
11.	Madhya Pradesh	4385
12.	Odisha	32920
13.	Rajasthan	14683
14.	Sikkim	272
15.	Tamil Nadu	12489
16.	Telangana	5079
17.	Tripura	80
18.	Uttar Pradesh	9310
19.	West Bengal	2149
TOTAL		163019

(c) DDU-GKY does not recognize any placement with a salary of less than ₹ 6000 per month.

Performance of States under MGNREGA

2435. SHRI AHMED PATEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the share of beneficiaries from the total workers who availed 100 days of work under MGNREGA during 2014 to 2016;

(b) the names of States that have recorded an annual decline in MGNREGA beneficiaries during the above period; and

(c) what is the share of funds allocated to these States by the Central Government during 2012 to 2016?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The States/UTs-wise details of the total number of Household provided employment and number of Household completed 100 days of work under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given in the Statement-I (*See* below).

(b) The States/UTs-wise details of the total number of persondays generated under the MGNREGS for the financial year 2014-15 and 2015-16 are given in the Statement-II (*See* below).

(c) The States/UTs-wise details of amount released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the Financial Year 2012-13, 2013-14, 2014-15, 2015-16 and 2016-17 (as on 01.08.2016) are given in the Statement-III.

Statement-I

The State/UT-wise details of the total number of household provided employment and completed 100 days of work under MGNREGS

Sl. No.	State	2014-15	2015-16	2016-17 till 01.08.2016
No. of HH provided employment (In lakh)				
1.	Andhra Pradesh	32.97	35.95	32.72
2.	Arunachal Pradesh	1.36	1.82	0.72
3.	Assam	9.67	15.13	6.28
4.	Bihar	10.36	15.49	8.61
5.	Chhattisgarh	17.48	21.76	17.72
6.	Gujarat	5.13	5.57	4.68
7.	Haryana	2.18	1.69	1.56
8.	Himachal Pradesh	4.53	4.23	1.99
9.	Jammu and Kashmir	3.32	6.53	0.68
10.	Jharkhand	11.11	11.27	12.92
11.	Karnataka	10.95	12.37	9.13

Sl. No.	State	2014-15	2015-16	2016-17 till 01.08.2016
12.	Kerala	13.80	15.06	7.91
13.	Madhya Pradesh	27.89	27.02	15.37
14.	Maharashtra	11.60	12.75	10.76
15.	Manipur	4.69	4.74	1.74
16.	Meghalaya	3.51	3.68	0.58
17.	Mizoram	1.94	1.94	1.85
18.	Nagaland	4.05	4.17	4.16
19.	Odisha	14.68	19.98	13.14
20.	Punjab	2.89	4.74	3.20
21.	Rajasthan	36.85	42.21	36.00
22.	Sikkim	0.57	0.65	0.42
23.	Tamil Nadu	56.58	60.53	52.77
24.	Telangana	24.63	25.51	21.93
25.	Tripura	5.82	5.70	5.44
26.	Uttar Pradesh	39.16	54.59	37.26
27.	Uttarakhand	4.56	5.45	3.11
28.	West Bengal	51.20	61.11	30.76
29.	Andaman and Nicobar Islands	0.13	0.06	0.02
30.	Dadra and Nagar Haveli	0.00	0.00	0.00
31.	Daman and Diu	0.00	0.00	0.00
32.	Goa	0.07	0.06	0.02
33.	Lakshadweep	0.00	0.00	0.00
34.	Puducherry	0.30	0.33	0.09
	TOTAL	413.97	482.10	343.53
No. of HH completed 100 days (In Nos)				
1.	Andhra Pradesh	380660	587093	68970
2.	Arunachal Pradesh	13	1924	0
3.	Assam	10449	45780	833
4.	Bihar	30884	63344	2279

Sl. No.	State	2014-15	2015-16	2016-17 till 01.08.2016
5.	Chhattisgarh	48032	242744	51837
6.	Gujarat	16473	19248	4529
7.	Haryana	5407	3597	408
8.	Himachal Pradesh	21562	20254	106
9.	Jammu and Kashmir	7858	34675	254
10.	Jharkhand	82390	174761	11968
11.	Karnataka	41372	133212	19377
12.	Kerala	98650	165962	24
13.	Madhya Pradesh	157961	225599	7934
14.	Maharashtra	165381	218446	72790
15.	Manipur	44	1	0
16.	Meghalaya	32506	48785	6
17.	Mizoram	0	0	0
18.	Nagaland	7	1551	0
19.	Odisha	81959	197472	6552
20.	Punjab	2037	7461	144
21.	Rajasthan	281234	468720	35336
22.	Sikkim	3293	9732	163
23.	Tamil Nadu	333005	846361	6873
24.	Telangana	161926	416042	31115
25.	Tripura	251444	304867	391
26.	Uttar Pradesh	110180	187094	8695
27.	Uttarakhand	7675	19971	532
28.	West Bengal	158261	410990	3397
29.	Andaman and Nicobar Islands	880	112	0
30.	Dadra and Nagar Haveli	NR	NR	NR
31.	Daman and Diu	NR	NR	NR
32.	Goa	104	21	0

Sl. No.	State	2014-15	2015-16	2016-17 till 01.08.2016
33.	Lakshadweep	4	3	0
34.	Puducherry	0	6	0
TOTAL		2491651	4855828	334513

%age against HHs provided employment

1.	Andhra Pradesh	11.5	16.3	2.1
2.	Arunachal Pradesh	0.0	1.1	0.0
3.	Assam	1.1	3.0	0.1
4.	Bihar	3.0	4.1	0.3
5.	Chhattisgarh	2.7	11.2	2.9
6.	Gujarat	3.2	3.5	1.0
7.	Haryana	2.5	2.1	0.3
8.	Himachal Pradesh	4.8	4.8	0.1
9.	Jammu and Kashmir	2.4	5.3	0.4
10.	Jharkhand	7.4	15.5	0.9
11.	Karnataka	3.8	10.8	2.1
12.	Kerala	7.1	11.0	0.0
13.	Madhya Pradesh	5.7	8.3	0.5
14.	Maharashtra	14.3	17.1	6.8
15.	Manipur	0.0	0.0	0.0
16.	Meghalaya	9.3	13.2	0.0
17.	Mizoram	0.0	0.0	0.0
18.	Nagaland	0.0	0.4	0.0
19.	Odisha	5.6	9.9	0.5
20.	Punjab	0.7	1.6	0.0
21.	Rajasthan	7.6	11.1	1.0
22.	Sikkim	5.8	14.9	0.4
23.	Tamil Nadu	5.9	14.0	0.1
24.	Telangana	6.6	16.3	1.4
25.	Tripura	43.2	53.5	0.1
26.	Uttar Pradesh	2.8	3.4	0.2

Sl. No.	State	2014-15	2015-16	2016-17 till 01.08.2016
27.	Uttarakhand	1.7	3.7	0.2
28.	West Bengal	3.1	6.7	0.1
29.	Andaman and Nicobar Islands	6.6	1.9	0.0
30.	Dadra and Nagar Haveli	NR	NR	NR
31.	Daman and Diu	NR	NR	NR
32.	Goa	1.4	0.4	0.0
33.	Lakshadweep	0.8	2.5	0.0
34.	Puducherry	0.0	0.0	0.0
TOTAL		6.0	10.1	1.0

NR : Not Reported

Statement-II

The State/UT-wise details of the total number of persondays generated under MGNREGS

(₹ in lakh)

Sl. No.	State	Persondays generated	
		2014-15	2015-16
1	2	3	4
1.	Andhra Pradesh	1555.87	1986.59
2.	Arunachal Pradesh	19.05	50.64
3.	Assam	210.89	495.10
4.	Bihar	352.73	701.55
5.	Chhattisgarh	555.79	1014.65
6.	Gujarat	181.52	225.51
7.	Haryana	61.65	48.48
8.	Himachal Pradesh	190.73	177.08
9.	Jammu and Kashmir	120.90	316.39
10.	Jharkhand	453.28	586.50
11.	Karnataka	433.70	599.21
12.	Kerala	588.72	741.71
13.	Madhya Pradesh	1172.10	1237.72

1	2	3	4
14.	Maharashtra	613.88	763.50
15.	Manipur	101.17	75.33
16.	Meghalaya	167.35	199.71
17.	Mizoram	43.60	132.92
18.	Nagaland	89.93	218.76
19.	Odisha	534.84	894.53
20.	Punjab	64.60	144.19
21.	Rajasthan	1685.46	2341.22
22.	Sikkim	24.13	43.84
23.	Tamil Nadu	2679.65	3686.75
24.	Telangana	1047.27	1412.07
25.	Tripura	511.76	538.77
26.	Uttar Pradesh	1312.72	1830.63
27.	Uttarakhand	147.50	224.29
28.	West Bengal	1697.08	2865.26
29.	Andaman and Nicobar Islands	5.11	1.45
30.	Dadra and Nagar Haveli	NR	NR
31.	Daman and Diu	NR	NR
32.	Goa	1.72	1.07
33.	Lakshadweep	0.13	0.03
34.	Puducherry	3.78	5.62
TOTAL		16628.59	23561.07

NR=Not Reported

Statement-III*The State/UT-wise details of amount released under MGNREGS*

(₹ in lakh)

Sl. No.	State	Central Release				
		2012-13	2013-14	2014-15	2015-16	2016-17 as on 1.8.2016
1	2	3	4	5	6	7
1.	Andhra Pradesh	321673.59	475049.00	290314.1	307380.33	338835.08
2.	Arunachal Pradesh	6834.19	13852.67	2704.16	4395.1	9525.22

1	2	3	4	5	6	7
3.	Assam	53445.67	57349.95	50023.46	87830.06	54040.99
4.	Bihar	122781.45	158070.67	95968.24	102412.26	87364.55
5.	Chhattisgarh	203136.31	144602.31	150570.49	106341.30	133272.13
6.	Gujarat	47440.77	33530.02	35442.93	30598.72	43199.86
7.	Haryana	34935.89	37687.81	16715.29	12470.72	6445.80
8.	Himachal Pradesh	36129.50	47797.09	35542.86	39610.32	26172.66
9.	Jammu and Kashmir	76276.16	60315.73	52171.08	55801.83	44887.03
10.	Jharkhand	80916.84	62143.28	72433.41	97879.9	95645.56
11.	Karnataka	123193.69	159606.81	171687.07	99155.27	127153.31
12.	Kerala	131117.81	127710.93	158758.02	152633.88	92687.33
13.	Madhya Pradesh	161015.37	183982.44	245163.12	236732.20	204440.40
14.	Maharashtra	157324.33	115292.02	79951.77	123834.73	112850.70
15.	Manipur	59023.09	23100.00	21997.13	25532.29	27723.41
16.	Meghalaya	22610.82	27106.21	27785.90	22182.56	55560.99
17.	Mizoram	25229.24	24474.27	11141.23	28517.36	1992.14
18.	Nagaland	46012.38	29214.80	11305.27	26665.95	50152.80
19.	Odisha	84797.88	75752.84	103530.34	147941.05	114656.75
20.	Punjab	11421.27	22615.48	18948.18	24533.37	28986.97
21.	Rajasthan	258534.43	205943.32	297609.87	269583.23	308235.38
22.	Sikkim	7406.51	10684.17	7386.41	8623.44	5953.46
23.	Tamil Nadu	354605.42	469021.12	378180.33	547037.47	235845.08
24.	Telangana			191996	182484.92	124305.00
25.	Tripura	76889.88	94366.49	63662.48	135894.19	53152.47
26.	Uttar Pradesh	129202.49	289639.01	251341.40	269569.44	222328.88
27.	Uttarakhand	26827.10	33000.50	28636.22	45076.65	30669.98
28.	West Bengal	339547.96	289438.19	374495.29	471174.20	304528.98
29.	Andaman and Nicobar Islands	1381.49	1918.10	1301.94	1035.72	253.08
30.	Dadra and Nagar Haveli	39.56	NR	NR	NR	NR
31.	Daman and Diu	0	NR	NR	NR	NR

1	2	3	4	5	6	7
32.	Goa	241.16	205.86	137.95	246.82	111.27
33.	Lakshadweep	117.55	16.93	45.06	11.85	0
34.	Puducherry	885.75	879.98	739.69	1292.57	300.15
TOTAL		3000995.55	3274368.00	3247686.69	3664479.70	2941277.39

NR=Not Reported

Proposal under IAY from Gujarat

†2436. SHRI RAM VICHAR NETAM: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Central Government has received proposals/requests of Gujarat Government for Central assistance of ₹ 4119.88 lakh towards construction of 19,245 houses in 18 districts of the State under the Indira Awas Yojana (IAY) during 2015-16; and

(b) if so, the steps taken in this regard for release of the said funds so that the State Government may achieve its target?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The proposal for release of 1st installment for construction of houses in 18 districts was received during the financial year 2015-16. The funds amounting to ₹ 4202.671 lakh (including administrative cost) has been released for construction of 19,243 houses in 18 districts of State of Gujarat.

Conversion of wasteland in Rajasthan

†2437. SHRI RAM NARAIN DUDI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the area of agricultural land in bighas that has been converted into non-agricultural land during the last five years in Rajasthan, district-wise; and

(b) the details of area of wasteland, in bighas in the State and the details of action plan formulated by Government for converting the above wasteland into agricultural land?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) As per the information available from the Directorate of Economics and Statistics, Department of Agriculture, Cooperation and Farmers Welfare during the period of five years from 2009-10 to 2013-14, the area

† Original notice of the question was received in Hindi.